

[Translation]

MR. SPEAKER : You may please explain to the Hon. Member. It is a very bad thing.

[English]

Mr. Janga Reddy, you go and sit down in your seat properly. Don't speak from the aisle.

(Interruptions)

[Translation]

MR. SPEAKER : I have agreed. Did I ever disagree ?

[English]

I have never disagreed, but I cannot do it like this.

(Interruptions)

MR. SPEAKER : I can do it in the proper way.

[Translation]

SHRI C. JANGA REDDY : The tobacco growers are suffering.

(Interruptions)

[English]

MR. SPEAKER : Whatever the Hon. member says is without my permission, and I will ask the member not to stand in the aisle but go back to his seat. Otherwise, I will ask him to withdraw from the House.

(Interruptions)**

[Translation]

MR. SPEAKER : Nobility has got its own limits. If you do, it is bad and if you do not do, it is bad. If you are hanged, it is bad; if you survive, it is bad. It is just like that one advises others, but does not follow himself.

12.13 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the working of All India Federation of Cooperative Spinning Mills Ltd. Bombay for 1985-86 and National Federation of Labour Cooperative Ltd., New Delhi for 1985-86 etc. etc.

THE MINISTER OF AGRICULTURE (DR. G. S. DHILLON) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1985-86.

[Placed in Library. See No. LT-4137/87]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Co-operatives Limited, New Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-4138/87]

(3) (i) A copy of the Annual Report (Hindi and English versions)

of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1985-86.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1985-86 together with Audited Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1985-86.

[Placed in Library. See No. LT-4139/87]

Detailed Demands for Grants of Ministry of Food and Civil Supplies for 1987-88.

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food and Civil Supplies for 1987-88.

[Placed in Library. See No. LT-4140/87]

Notification under Customs Act 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR- DHANA POOJARY) : I beg to lay on the Table a copy of Notification No. S. O. 243 (E) (Hindi and English versions) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice versa* under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-4141/87]

Review on the working of and Annual Reports of State Farms Corporation of India Ltd. New Delhi for 1985-86 and West-Bengal Agro-Indus- tries Corporation Ltd., Calcutta for 1982-83 etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1986 :
- (i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi for the year 1985-86.
- (ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the documents of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4142/87]

- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :
- (i) Review by the Government on the working of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of the West Bengal Agro-Industries Corpo- ration Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comp- troller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-4143/87]